National Company Law Tribunal Allahabad Bench

CPNO. 96/ALD/2017 CAHO. 54/ALD/2017

Sd-

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Blue line securifies put 1 fel

SECTION OF THE COMPANIES ACT: 230/232 of the compenies Act of 2013

Sl. NO. Name Designation Representation Signature

1. ABMENSU MESS

2. KULDEEP STA

CP No.96/ALD/ 2017, CA No.54/ALD/2017

Shri Abhishek Mishra, PCS for the petitioner company. Shri Kuldeep Singh proxy for the OL, as the OL is not available today. The petitioner company submits a proof of service of paper publication and notice has been issued to the Central Government through the office of RD/ROC and OL and further to Sectoral Regulator i.e. to the Income Tax Department etc. The learned PCS for the petitioner Company inform such that issuance of notice is in process. Hence, further time is granted.

The matter be listed on 14th November, 2017.

Dated:13.10.2017 H.P. Chaturvedi, Member (Judicial)

Typed by: *P.K. Jyoti*